

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 90/MP/2020

Subject : Petition under Sections 63 and 79 (1)(f) of the Electricity Act, 2003 read with statutory framework and Article 11 and Article 12 of the Transmission Service Agreement dated 4.3.2016 executed between Gurgaon Palwal Transmission Limited and its Long-Term Transmission Customers for compensation due to Change in Law and seeking extension to the Scheduled Commissioning Date of the relevant elements of the Project on account of Force Majeure events.

Date of Hearing : 22.8.2022

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Gurgaon Palwal Transmission Limited (GPTL)

Respondents : UTC, Chandigarh and 13 Ors.

Parties Present : Shri Deep Rao Palepu, Advocate, GPTL
Ms. Harneet Kaur, Advocate, GPTL
Shri Balaji Sivan, GPTL
Shri Aryaman Saxena, GPTL
Ms. Anisha Chopra, GPTL
Shri Amit Kapur, Advocate, UPPCL
Shri Akshat Jain, Advocate, UPPCL
Shri Pratyush Singh, Advocate, UPPCL
Shri Anand Ganesan, Advocate, PSPCL
Ms. Swapna Seshadri, Advocate, PSPCL
Shri Amal Nair, Advocate, PSPCL
Ms. Sugandh Khanna, Advocate, PSPCL

Record of Proceedings

Case was called out for virtual hearing.

2. At the outset, learned counsel for the Petitioner sought liberty to file certain subsequent developments in terms of the recent judgment(s) of the Appellate Tribunal for Electricity. Request was allowed by the Commission.

3. The Petitioner was permitted to file its additional affidavit within two weeks with copy to the Respondents, who may file their response thereon, if any, within two weeks thereafter.

4. The Petitioner was further directed to file the following details on affidavit within two weeks:



Summary of Change in Law events

Sl. No.	Particulars of the Change in Law event	Date of occurrence of Change in Law event	Date by which notice was required to be served to LTTCs as per TSA	Date of serving the notice to LTTCs

5. The Petition shall be listed for hearing on 22.11.2022.

By order of the Commission

**SD/-
(T.D. Pant)
Joint Chief (Law)**